

SPECIAL BENCH ITEM NO. 103

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 14/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March,
2023, 02:30 pm**

NAME OF THE COMPANY	L & T FINANCE LIMITED V/S DRASTEE REALCON PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Arvind Nayar, Sr. Adv. Assisted by Ms. Vanita Bhargava, Ms. Wamika Trehan,
Mr. Kartikeya Saran and Ms. Maithili Moondra, Advs.

: For the Financial Creditor

Sh. Akshay Mohiley with Sh. Aman Dwivedi, Advs. *: For the Corporate Debtor*

ORDER

At the request of Ld. Counsel appearing for the Corporate Debtor, matter is
adjourned for arguments on 29th March, 2023 as a last opportunity.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

13th March, 2023

*Kavya Prakash Srivastava
(Stenographer)*